

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 305 OF 2018**  
**& IA NO. 1750 OF 2018**

**Dated: 13<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Power Rajasthan Limited** - Appellant(s)

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.** - Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2 to 4

Mr. Alok Pareek (*Rep.*) for RUVNL

**ORDER**

Learned counsel for Appellant submits that the matter is connected with Appeal No. 202 of 2018.

List the matter for hearing on **25-03-2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/pk*